if so, the reasons therefor and also special steps being taken by Government to tackle the situation which were not taken before:

- (b) the month-wise details of illegal immigrants during the last three years;
- (c) the number of Pakistanis living on Short Term Visa (STV) and Long Term Visa (LTV) and duration of their stay; and
- (d) whether a person could stay for whole life on such a visa, if so, the details of people who have been staying in the country for decades on this basis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) No Sir. As per information available, the number of Pakistani nationals who came to India on valid travel documents and found to be overstaying has come down from 4335 as on 31.12.2014 to 518 as on 31.12.2015. Month-wise details of such illegal immigrants are not centrally maintained.

(c) and (d) As per information available, the number of Pakistani nationals registered on various categories of Short Term Visas (STV) during 2015 was 27,195. During 2015, 2238 Pakistani nationals have been granted Long Term Visa (LTV) by the Government. LTV is granted to certain categories of Pakistani nationals desirous of living in India permanently with the objective of acquiring Indian citizenship. Details of Pakistani nationals staying in India on LTV for a long period without applying for Indian citizenship are not centrally maintained.

Indo-Pak border security

†1672. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that border of India and Pakistan is not safe;
- (b) if so, the reasons therefor, and
- (c) if not, the total length of border between India and Pakistan and the measures taken for its security?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) It is not correct to state that the border between India and Pakistan is not safe.

(c) The total length of Indo-Pakistan Border is 3323 Km. The Government has

[†]Original notice of the question was received in Hindi.

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adopted a multi-pronged approach for security arrangements at the Indo-Pakistan Border (IPB). The arrangements include deployment of Border Security Forces (BSF), construction of border fence, constructions of border roads, installations of floodlights, construction of Border Out Posts (BOPs), introduction of Hi-Tech surveillance equipments, providing weapons and Specialised Vehicles to Security Forces, etc.

Increasing the strength of police personnel in Delhi

1673. SHRI NARESH GUJRAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in proportion to the rising crimes in Delhi, an increase in the police force is imperative, what is the average strength of police personnel per police station in Delhi and whether Government is considering increasing their number; and
- (b) what is the average number of hours that the police personnel are supposed to put iin their everyday course of duty?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The Ministry of Home Affairs (MHA) is continuously assessing the requirement; of manpower of Delhi Police keeping in view crime rate, sensitivity, population etc. Government sanction the manpower within the available resources.

As on date, the Delhi Police has a sanctioned strength of 88,821 personnel to man the Police Stations and various units like Special Branch, Vigilance, Licensing etc. and also to take care of security, maintenance of law and order, traffic management, etc. in the NCT of Delhi. Delhi Police has reported that as on date there are 192 Police Stations in Delhi.

As per Section 24 of Delhi Police Act, 1978, every Police officer not on leave or under suspension shall for all purposes of the Act be deemed to be always on duty. Keeping in view the nature of their duties, the Delhi Police personnel have to work depending upon the law and order situation, security requirements etc.

Maoists desparate to regain bases in Andhra Pradesh and Telangana

- 1674. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has seen media reports that Maoists are desperate to regain bases in Andhra Pradesh and Telangana;